

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3960
ANSWERED ON:17.08.2000
ALLOCATION OF GAS TO PIPAVAV POWER PROJECT
GORDHANBHAI JAVIA;JAYABEN B. THAKKAR

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether attention of the Government has drawn to the news item captioned 'Pipavav Project to get gas from Tapti Fields' appearing in The Times of India (Ahmedabad Edition) dated May 27, 2000.;
- (b) if so, whether impasse between the Union Government and the State Government on allocation of gas has been resolved; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (c) Yes, Sir. An 'in principle' allocation to the extent of 2.25 Million Standard Cubic Metre Per Day (MMSCMD) of natural gas from Tapti fields effective from 2003 has been made for the gas based power project proposed to be set up at Pipavav in Gujarat. The above allocation is subject to the investment decision to be taken by the Management Committee of the Tapti field for the additional development of the field.